THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

Dated: Guwahati, the April, 2023

No. HC.V-05/2016/ 250 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice has been pleased to confirm the services of the following **Judicial Assistants** with effect from the dates shown against their names.

SI. No.	Name of The Incumbents (in order of Seniority)	Date of Confirmation
1	Sri Uddepman Chandra Baruah	3/6/2020
2	Sri Rishik Baruah	4/6/2020
3	Smti. Bandana Saharia	5/6/2020
4	Smti. Krishna Bhuyan	6/6/2020
5	Sri Debabrata Borah	7/6/2020
6	Sri Rohit Rajak	8/6/2020
7	Sri Sourav Dutta	9/6/2020
8	Sri Moon Kumar Borah	10/6/2020
9	Sri Tinkujyoti Baruah	11/6/2020
10	Sri Kashyap Bora	12/6/2020
11	Sri Hiranya Kumar Bora	13/6/2020
12	Smti. Viola Das	14/6/2020
13	Smti. Snigdha Saikia	15/6/2020
14	Sri Debabrata Talukdar	3/12/2020
15	Sri Karnish Kakati	4/12/2020

By Order,

Sd/- Sri Shishir Kr. Das

REGISTRAR (ESTABLISHMENT)

Gauhati High Court.

Dated: Guwahati, theApril, 2023

Copy for Information and Necessary action:

- 1. The Registrar General, Gauhati High Court, Guwahati.
- 2. The Registrar (Vigilance/Admn./Judl.), Gauhati High Court, Guwahati.
- 3. The Registrar-cum-Principal Secretary to Hon'ble The Chief Justice, Gauhati High Court, Guwahati.
- 4. The Joint Registrar (.....), Gauhati High Court, Guwahati.
- 5. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
- 6. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
- 7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 10. The Project Manager, Gauhati High Court, Guwahati. He is directed to upload the "Notification" on the official website of the Gauhati High Court in priority basis under the designated head.
- 11. The Court Manager, Gauhati High Court, Guwahati.
- 12. The Finance and Accounts Officer, Gauhati High Court, Guwahati.
- 13. The Administrative Officer (J), Accounts Section, Gauhati High Court, Guwahati. He is directed to make necessary & proper endorsement in the Service Book(s) and all other relevant documents of the person(s) concerned as required.
- 14. The Administrative Officer (J),Section, Gauhati High Court, Guwahati.
- 15. The Court Officer (No. I & II), Gauhati High Court, Guwahati.
- 16. The CA to the Registrar (Establishment), Gauhati High Court, Guwahati.
- 17. The Person Concerned, Gauhati High Court, Guwahati.
- 18. The Order File.

REGISTRAR (ESTABLISHMENT)

Gauhati High Court.